

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

M.P. ~~GA/TAMP~~, No. 233 /1993 (in OA. 1164/92)
Chandimal Arya Versus U.O. & O.S.

Date of Order

Orders

This is an ~~D.P.~~ (in OA. No. 1164/92) for amendment the OA. On scrutiny it has been found in order.

S.O. ~~(S)~~ 15/4

2/19/4

Register & Put up in Court
 for admission on 20-4-93

Jaleen
 REGISTRAR
 C.A.T., JAIPUR

20.4.93

Mr. K. L. Thakur - Counsel for petitioner

Heard the learned Counsel for the petitioner. The M.P. is allowed. The Counsel for the applicant should file the amended O.A. within 2 weeks with a copy to the Counsel for the respondents who may file reply within 4 weeks thereafter. The amended O.A. may be listed before the D.P.(J) on 12.7.93.

Received by
Court
15-4-93

B. B. Mahajan
 (B. B. Mahajan)
 Member (Adm.)

D. L. Mehta
 (D. L. Mehta)
 Vice-Chairman

Copy sent to the app. Counsel on
 vide 3405
 Date 19-5-93

2